

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 287 of 2019
& I.A. No. 3313 of 2019

IN THE MATTER OF:

Mr. Mahendra G. Wadhvani

....Appellant

Vs.

M/s Reed Relays & Electronics India Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Vipul Ganda, Mr. Vishal Ganda, Ms. Astha Trivedi and Mr. Alexandra Celestine, Advocates.

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate, as Ld. Amicus Curiae.

Mr. Goutham Shivshankar (Impleadment for Tamilnadu Industrial Corp. Ltd.)

Mr. Delep Goswami, Mr. Anirrud Goswami and Mr. S. Eshwar, Advocates for R-1.

Mr. Samendra Shukla, AR for NCLT, New Delhi.

O R D E R
(Virtual Mode)

15.03.2021: Heard Ld. Amicus Curiae. For further submissions by the Ld. Amicus Curiae, we adjourn this matter and list the same as 'Part Heard' on **20th April, 2021.**

The Ld. Amicus Curiae would at liberty to file short report by 19.04.2021.

Interim Orders to continue.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/md